Government of West Bengal Health & Family Welfare Department Swasthya Bhavan, 3rd Floor GN-29, Sector-V, Bidhannagar Kolkata – 700 091

No. H&FW/129/20

March 23, 2020

ORDER

In the Order issued vide No. H&FW/120/20 dated 22.03.2020 by the Chief Secretary, Government of West Bengal on "Complete Safety Restrictions" to combat the spread of COVID-19, the following insertion is hereby made:

In entry 5, a new entry shall be inserted as follows:

"p - SEBI Regulated Stock Market Entities and the essential staff related to Stock Market Services".

This issues with the approval of the Chief Secretary.

(Vivek Kumar) Principal Secretary